

on annual values of newly-built houses with a modest rental (upto a prescribed limit).

Development of Imphal and Other Towns in Manipur

2036. SHRI N. TOMBI SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the development of Imphal Town and other small towns in Manipur is being pursued according to an approved Master Plan; and

(b) if so, when such Master Plan was approved and what is the machinery for implementation thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI K. GUJRAL): (a) and (b). A master plan for Greater Imphal has been prepared. Town-planning schemes are being prepared within the framework of the master plan.

A master plan for Jiribam has also been drawn up and work on the preparation of a plan for Churachandpur has already been initiated.

Implementation of the various recommendations of the master plans will be done by the various departments of the Government of Manipur.

Quota of M. B. B. S. Seats in Medical College Manipur

2037. SHRI N. TOMBI SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have fixed the quota of M. B. B. S. seats in Medical Colleges for Manipur in the ensuing session; and

(b) if so, the number of such seats college-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). The Government of India have not fixed the quota of M. B. B. S. seats in Medical Colleges for Manipur in the ensuing session. A request has been received

from the Manipur Administration regarding allotment of 50 seats in M. B. B. S. and 15 seats in Pre-Medical course. Allotment of seats for Manipur and other Union Territories/States will be finalised shortly.

Representative Mission of SihaNouk Government in Delhi

2038. SHRI B. K. MODAK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any request from the Provisional Government of Cambodia headed by Prince Sihanouk to set up a representative mission in Delhi; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Government of India have received a suggestion that an Information Bureau of the Government headed by Prince Sihanouk might be set up in India.

(b) The matter is under examination.

Conversion of D. C. into A. C. DIZ Area, New Delhi

2039. SHRI SHANKAR DAYAL SINGH: SHRI R. C. VIKAL:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the New Delhi Municipal Committee have asked the residents of such Government quarters located in D.I.Z. area where A.C. electric current has not been provided, to get converted D. C. electric current into A.C. electric current by August 1971, failing which they will have to pay higher rates for D. C. current with effect from the 1st September 1971;

(b) whether the responsibility of converting electric current in these quarters is that of the C.P.W.D. and that two years ago the said department had given an assurance to the N.D.M.C. that it would arrange immediate conversion of electric current in these quarters;

(c) the reasons for not converting the electric current so far; and

(d) the propriety of imposing additional financial burden on the residents of the said quarters when the C.P.W.D. have failed to fulfil their assurance?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) The New Delhi Municipal Committee have informed by general notification that the D.C. tariff would be enhanced with effect from 1st September, 1971.

(b) The responsibility of conversion from D.C. to A.C. in the said quarters is jointly of the C.P.W.D. and the New Delhi Municipal Committee. The internal wiring is to be done by the C. P. W. D. and the A. C. connections in the quarters are to be arranged by the New Delhi Municipal Committee. It was agreed in March 1969 to undertake conversion from D. C. to A. C. in such of the quarters in the DIZ area as were not likely to be demolished under the re-development plan within a period of two years.

(c) and (d). There are 1255 affected quarters. Out of these, conversion work has been undertaken in 975 quarters. In 695 quarters, the work has been completed and in the remaining 280 quarters it will be completed soon. This leaves a further 280 quarters in which it is proposed to undertake the work of conversion shortly.

Permission to Form Union by Employees of 3-Field Ordnance Depot, Jammu and Kashmir

2041. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether the civilian employees working in 3-Field Ordnance Depot, Jammu and Kashmir, are not allowed to form an union;

(b) if so, the reasons for the same;

(c) whether there is any elected Works Committee in this Depot; and

(d) if not, how the workers are ventilating their grievances?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). Trade union rights have been restricted in the case of sensitive Army Units like those engaged in maintenance of lines of communication/supply of stores to Army Units engaged in forward areas and on borders. Accordingly employees working in 3-Field Ordnance Depot, Jammu and Kashmir, are not allowed to form an Union.

(c) and (d). No Works Committee exists

in the Unit. There is, however, a Welfare Committee through which the workers can ventilate their grievances.

Multi-Purpose Mobile Training-Cum Service Hospitals

2042. SHRI C. JANARDHANAN:
SHRI B. K. DASCHOWDHURY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there is a proposal to have multi-purpose Mobile training-cum-service hospitals to provide comprehensive health and medical care to the rural population;

(b) if so, the main features thereof; and

(c) the estimated cost of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) Yes.

(b) The mobile hospitals will provide comprehensive health and medical care including specialist and family planning services to the hitherto neglected rural population.

A 50-bed Mobile Training-cum service Hospital which will be in tents and will be fully equipped and provided with necessary vehicles will be attached to a suitable medical college in each State. Adequate accommodation will be provided in tents for all the staff members, students and interns. A teacher from each of the departments of medicine, surgery, obstetrics and gynaecology and, preventive and social medicine will stay in the mobile hospital with 10 to 15 final year medical students, 5 to 6 post-graduates and 10 to 12 final year nursing students for a month, by turn, and impart clinical training daily. They will visit the homes of the villagers along with the medical, nursing and para medical personnel of the primary health centre and the personnel employed in our national programmes, such as malaria eradication, smallpox eradication, nutrition and family planning etc.

The training and service programme in the mobile hospital and in the homes of the villagers will be closely supervised by the respective teachers.

(c) At present the Government of India have sanctioned 22 such mobile hospitals. Out of